(b) The en'ry fee has been introduced to discourage overcrowding in the passenger lounges at the airports and to facilitate expeditious movement of passengers and their baggage.

(c) The revenue is credited to the Consolidated Fund of India and is not specially ear-marked for any purpose. However, the Fourth Plan contains provision for substantial improvements to our four international airports where this entry fee is charged.

श्री प्रकाशवीर शास्त्री : मैं जानना चाहता हूं कि पर्यटन तथा असैनिक उड्डयन मंत्रालय का जो यह निर्णय है यह विभागीय आय बढ़ाने की दृष्टि से किया गया है या हवाई अड्डों पर जो भारी भीड़ इकट्ठी हो जाती है उसको रोकने के लिए किया गया है तथा इन दोनों में से किन कामों में आपको सफलता मिली है ?

पर्यटन तथा असैनिक उड्डयन मंत्री (**डा० कर्ण सिंह**) : दोनों ही दृष्टिकोण इसमें थे। एक तो अधिक लोग वहां पर न जायं और दूसरे चतुर्थ पंचवर्षीय योजना पर जो हम इतनी धनराशि खर्च कर रहे हैं उसके लिए भी कुछ न कुछ आय जुटाई जानी चाहिए । .. (**व्यवधान**) .. हमारा अनुमान है कि पांच वर्षों में इसके द्वारा करोड़ या डेढ़ करोड़ की आमदनी हो जाएगी । इस प्रकार दोनों दृष्टिकोण से हमें इसमें बड़ी सफलता प्राप्त हुई है।

श्री प्रकाशवीर शास्त्री : प्रारम्भ में जब यह निर्णय किया गया था — अगर मैं भूल नहीं करता—उसमें चार आने या आठ आने का जिक्र है लेकिन अब आपने इसको बहुत अधिक बढ़ा दिया है, एक रुपया कर दिया है। मैं यह जानना चाहता हूं कि बजाय इसके कि आप इसका नाम प्रवेश शुल्क रखें, सीधे इसको टैक्स का नाम क्यों नहीं दे देते हैं ? जब आपने आय बढ़ाने के उद्देश्य से इसको लगाया है तो इसको कर का नाम देने में आपको क्या आपत्ति है ?

डा० कर्ण सिंह : पैसे और आने के झगड़े में पड़ने के बजाय हमने यह उचित समझा कि इसको पूरा एक रुपया कर दिया जाए क्योंकि उसमें बड़ी सुविधा रहती है।

जहां तक यह सवाल है कि जो कहीं जा रहा हो उसको कोई दिक्कत हो तो उसको यह शुल्क देने की आवश्यकता नहीं है लेकिन उसके साथ जो दूसरे वहां पर जाते हैं उनके ऊपर तो कुछ होना ही चाहिए। (**व्यवधान**) ..

श्री देवेन सेन : क्या मन्त्री महोदय को मालूम है कि दुनिया के बड़े-बड़े एयरपोर्ट्स पर ऐसी कोई एन्ट्री फी नहीं है ? लंदन में अभी शायद हाल में कुछ हुआ है लेकिन ज्यादातर दुनिया के जो बड़े-बड़े एयरपोर्ट्स हैं वहां पर ऐसी कोई एन्ट्री फी नहीं है। पाकिस्तान में भी ऐसी कोई एन्ट्री फी नहीं है। मैं मंत्री महोदय से जानना चाहता हूं कि एयरपोर्ट्स पर जो क्राउड आता है उसमें एयरमाइंडेडनेस बढ़ती है या नहीं और उससे फायदा हो रहा है या नहीं ?

डा० कर्ण सिंह : बहुत से ऐसे देश हैं जहां पर यह शुल्क लगता है। जहां तक एयर-माइन्डेडनेस का प्रश्न है, एक फ्री पैसेज भी होता है जहां पर लोग जा करके हवाईजहाजों को देख सकते हैं। उनके ऊपर कुछ भी नहीं लगता है। यह तो केवल उन लोगों पर है जोकि अन्दर जाते हैं और टर्मिनल बिल्डिंग की जो सुविधायें हैं उनका उपयोग करते हैं।

SHORT NOTICE QUESTION

Reported Statement made by the Minister of Railways at Chhapi (Gujarat)

+

SNQ. 17. SHRI N. K. SOMANI :
SHRI RANDHIR SINGH :
SHRI SHIVAJIRAO S. DESHMUKH :
SHRI ERASMO DE SEQUEIRA :
SHRI SAMAR GUHA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether he, while addressing an election meeting at Chhapi (Gujarat), made certain promises as regards stoppage of mail train, starting new trains, providing addi-

tional facilities for local railway colony etc;

(b) if so, whether it was proper on his part to make such policy announcement while addressing an election meeting in favour of a Congress candidate ; and

(c) whether it amounts to misuse of office for influencing voters of Banaskantha ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

SHRI N. K. SOMANI : Just yesterday, we had a Calling Attention Notice by Shri Nath Pai on this very same subject,—misuse of Government apparatus, machinery, equipment, officers and all other things, in a State like Jammu and Kashmir. And today, once again we have had a Short Notice Question on these malpractices which are a shame, and these Ministers make these election campaigns and have these various meetings for captive opportunities wherever they get just for disbursement of favours, for misuse of these facilities and brandishing these promises which have become a very unholy and unwarranted practice.

I have got five specific instances about which promises have been given in the Banaskantha constituency just last week by the hon. Dr. Ram Subhag Singh. This complaint has gone to the Election Commission, and unfortunately, the only answer that the Election Commission has given to me is that the papers have been sent back to Dr. Ram Subhag Singh. What kind of justice is this ?

Anyway, I would just quote these five specific instances which have been raised. One is that the mail train will stop at Chhapi ; the second is that there will be an extra train between Mehsana and Palanpur ; the third is the provision of overbridge at Palanpur ; the fourth is the provision of water facilities for the railwey colony at Palanpur, and the fifth is the survey of a railway line betwben Rajanpur and Harij. *(Interruption)* What is the point or opportnnity to make such a detailed investigation on behalf of the Railway Minsstry at a time like this ?

DR. RAM SUBHAG SINGH : Sir, the hon. Member has asked in part (a) of this question whether he, that is, I, have made certain promises as regards the stoppage of the mail train in the meetings held at Chhapi, and he mentioned about malpractices. He might be fully familiar with the malpractices which they have been indulging in....

SHRI N. K. SOMANI : Who ?

DR. RAM SUBHAG SINGH : He himself—Mr. Somani. *(Interruption)*

SHRI N. K. SOMANI : How do I come in, Sir ? *(Interruption)*

SEVERAL HON. MEMBERS *rose*—

SHRI N. K. SOMANI : I have given specific instances.

DR. RAM SUBHAG SINGH : I am replying ; why are they so impatient ?

MR. SPEAKER : Let us hear. Order, order.

DR. RAM SUBHAG SINGH : They are impatient of the election campaign and they are becoming impatient here also. Nobody asked me these questions or nobody asked these favours from me. There were two meetings at Chhapi. Not even a single individual at the meetings got up and said, "Give us these facilities." I do not know wherefrom the Swatantra Member has manufactured these points. These are absolutely baseless, incorrect and unfounded. *(Interruption)*.

श्री मधु लिमये : मेरा व्यवस्था का प्रश्न है। मुझे सख्त एतराज है कि मंत्री जी आज चुनाव का भाषण वहां कर रहे हैं और दूसरों के ऊपर झूठे इल्जाम लगा रहे हैं। इस का इन को अख्तियार नहीं है। यह चुनाव का भाषण यहां क्यों कर रहे हैं ?

श्री रणधीर सिंह : यह इलैक्शन स्ट्रेटेजी है।

DR. RAM SUBHAG SINGH : You are going to forfeit your security.

AN HON. MEMBER : Is he making a ground for an election petition ?

MR. SPEAKER : Order, order. It is a Short Notice Question. Members can ask only questions. *(Interruption)*

SHRI N. K SOMANI : That is completely wrong.

SHRI H. N. MUKERJEE : In the course of his answer, Dr. Ram Subhag Singh said certain thing which violate the order of this House entirely, because he has made allegations against a member in a fashion which I submit is impermissible. It calls for your intervention at this stage before he can ask his question.

SHRI N. K. SOMANI : His behaviour is most irresponsible. He should withdraw it.

DR. RAM SUBHAG SINGH : Why ? You must withdraw the bogus allegations you made. All these allegations are bogus, manufactured and fabricated.

MR. SPERKER : Order, order. The moment something was said by Dr. Ram Subhag Singh that he knows the Swatantra Member, Rangaji objected to it and asked what is it that he knows. Before anyone of you get up, either Mr. Somami may insist that Mr. Ranga's question should be replied to or he may put his question. Or, Dr. Ram Subhag Singh himself may explain. Why should so many of you get up ? Rangaji has asked, where is it that Mr. Somani comes into the picture now and how is it that he is aware of these things.

SHRI HEM BARUA : It is not a question of Mr. Somani coming into the picture. According to the rules, the purpose of the Question Hour is to elicit information and minister should give information. He shou'd not indulge in invectives.

MR. SPEAKER : That is exactly Mr. Ranga's objection. Let us give a chance to him to reply.

SHRI HEM BARUA : When rules are not followed, is it not your job to give us protection ?

MR. SPEAKER : The point is simple. Dr. Ram Subhag Singh has said that about the stoppage of the mail train etc., he did not say anything. But as a report he said, . .

SHRI N. K. SOMANI : What kind of report is it, Sir ?

MR. SPEAKER : Have you any information ? What is it that MR. Somani has done ?

DR. RAM SUBHAG SINGH : He asserted that these malpractices were indulged in ; Therefore, I said, I did not say anything ; it might be your monopoly to indulge in malpractices.

SHRI RANGA : It is open to my friend to say that this is not correct. Various other instances have been cited. He could have said that he is not aware of them or they are not correct. But it was wrong on his part to say, so many things can be said about Mr. Somani. Mr. Somani is a member of this House. . .

श्री विभूति मिश्र : माननीय राम सुभग सिंह जी भी इस हाउस के मेम्बर हैं ।

SHRI RANDHIR SINGH : Dr. Ram Subhag Singh is a member plus minister.

SHRI RANGA : My hon. friend is young and bellicose. Therefore, he is not prepared to give the answer, but he is prepared to box with everybody else whether he is provoked or not. *(Interruptions)* I want it to be on record that I take very strong objection to the unnecessary remarks he has made, which are thoroughly unjustified. It is not proper and decent. We do not happen to be in Government.

They happen to be in Government and therefore they have to give the answers. We need not have to answer anything at all. We are prepared to prove that Shri Somani has not indulged in any wrong activity or wrong electioneering or anything like that.

Dr. RAM SUAHAG SINGH : It was he who used the word "malpractice" first, and if he wants that I should accept that I am not going to do that.

श्री मधु लिमये : मेरा प्वाइन्ट ग्राफ ग्रार्डर यह है कि सोमानी साहब के खिलाफ जब ग्रदालत में ग्रावेदन पत्र किया गया था...

SHRI RANDHIR SINGH : Sir, how do you entertain points of order during Question Hour ?

MR. SPEAKER : There is no point of order.

श्री मधु लिमये : सोमानी साहब का मामला जब ग्रदालत के सामने गया तो उस ग्रदालत ने फैसला किया कि इन्होंने कोई मेल प्रेक्टिस गलत काम नहीं किया ग्रौर ग्रब यह ग्रारोप लगा रहे हैं कि इन्होंने मेल प्रेक्टिस की थी। तो इन्होंने हाई कोर्ट का ग्रपमान किया है। यह मेरा मुद्दा नं० 1 है।

ग्रध्यक्ष महोदय, मेरा दूसरा मुद्दा यह है कि यह जो कहा गया कि यह जो ग्रारोप है यह इनके द्वारा गढ़े गये है, बनावटी है बिल्कुल झूठ थे लेकिन यह "गुजरात एक्सप्रेस" में ग्रा चुका है। "गुजरात एक्सप्रेस" के ऊपर यह ग्राधारित है। ग्रगर किसी ने गढ लिया है तो सोमानी ने नहीं किया है। किया है तो "गुजरात एक्सप्रेस" ने किया है। श्री नन्द कुमार सोमानी उसके जनक नहीं है। ग्रारोप लगाना है तो "गुजरात एक्सप्रेस" पर लगाना चाहिए। इस तरह से ग्रापने हाई कोर्ट का ग्रपमान किया है और सोमानी साहब पर गलत ग्रारोप लगाया है। ग्रारोप लगना चाहिए तो "गुजरात एक्सप्रेस" के ऊपर लगना चाहिए।

श्री रवि राय : यह चुनाव का प्रचार कर रहे हैं।

DR. RAM SUBHAG SINGH : It may be his paper.

MR. SPEAKER : We should not take it too far. Shri Ranga has protested and it is on record that he has protested *(Interruption)*. You cannot expunge unless it is unparliamentary or something like that. Rules do not give authority to expunge anything that I do not like.

SHRI H. N. MUKERJEE : Sir, I want some guidance. What happened here was that in the question there was certain criticism made by the hon. Member and the Minister answered by saying that malpractices were being committed by among others the hon. Member. Do I take it that without any intervention from the Chair this kind of statement either by the Minister or by a Member would pass just like that with impunity because my feeling is that the reading of the rules, the letter and the spirit of it, certainly precludes the use of such allegations in the House. That is why it is a matter of order where my very humble submission is that immediate intervention of the Chair was called for; only on account of, perhaps, all the noise that took place that intervention is delayed.

MR. SPEAKER : The question as to when to intervene is left to the Chair. There are certain rules which state what should be expunged. It is not as though every allegation that is made in the House can be expunged. When an hon. Member is allowed to put a question the whole preface that he makes is full of allegations. Am I to expunge that complete question ? It is being done so cheaply and easily here, that before a question is put the hon. Member concerned spends five minutes in giving a lecture of allegations saying that the Government does not do this and do that. Am I to expunge that also if that becomes a practice *(Interruption)* ? I cannot allow any more discussion on this. Shri Ranga has protested and his protest has been recorded.

SHRI P. K. DEO : Sir, you should also express your displeasure.

MR. SPEAKER : I know when I should express my displeasure; I need not be prompted by somebody that I should say this or I should say that.

SHRI N. K. SOMANI : I do not want these words to be expunged. At the same time, I would like to reiterate that neither have these reports emanated from me nor have I any connection with the newspapers which published this. I strongly resent the imputation made by Dr. Ram Subhag Singh. If on the basis of published documents and

newspapers members are not allowed to raise such issues in this House, what are we to do here ?

DR. RAM SUBHAG SINGH : But it has been allowed to be used.

SHRI N. K. SOMANI : Anyhow, my second question is this. In company with Shri S. K. Patil, in a meeting of the Chamber of Commerce, did he make all these promises, or did he say that he will closely look into these matters, purporting to give the impression to the electorate of Banaskantha that if Shri S. K. Patil is going to win, all these things would be put into operation by the Railway Minister ?

DR. RAM SUBHAG SINGH : That is entirely wrong. It has no basis.

SHRI RANDHIR SINGH : In this case, the hon. Member, Shri Somani, is an interested party in the sense that the Swatantra Party is contesting against the Congress. So, his statement cannot be taken as gospel truth. Now, I will put some straight questions to the hon. Minister. Firstly, was the tour official or non-official ? Secondly, was Shri S. K. Patil, a contesting candidate, in his company during the tour ? Thirdly, during the tour did anybody make the demands which are mentioned by the hon. Member on the floor of the house ? Fourthly, is it not a fact that all these baseless and cooked-up allegations are being levelled to collect election petition material by the prospective defeated Swatantra Party candidate for filing an election petition on grounds of corrupt practices ? (*interruptions*).

SHRI D. N. PATODIA : How can such questions be allowed ?

MR. SPEAKER : Even the election is not over.

DR. RAM SUBHAG SINGH : As regards my tour, it was purely non-official. If anybody wants, he can see a copy of that tour programme.

SHRI RANGA : You are a Minister all the same.

DR. RAM SUBHAG SINGH : That cannot be helped. As regards Shri Patil's presence in the meeting, it is entirely wrong, because nowhere was Shri Patil present in my meetings. As regards the third point, nobody asked me for any facilities, so far as railways are concerned, in those meetings.

AN HON. MEMBER : Why did you go there ?

DR. RAM SUBHAG SINGH : I went there to address public meetings because it is my habit. I wanted to canvass for the Congress. For that I will go anywhere. I will go even to the constituency of Shri N. K. Somani to try to defeat him.

SHRI RANDHIR SINGH : What about my last question—using this as materia for an election petition against Shri S. K. Patil ?

DR. RAM SUBHAG SINGH : That may be the strategy of Shri Somani.

SHRI S. KANDAPPAN : I am very sorry that even after the objections raised by so many leaders of the opposition and some of the remarks that you were pleased to make the Minister has not thought it fit at least to express regret over the retort he made, which was in bad taste. If these things are allowed to be perpetrated, then there can not be any scope for us to ask questions on the floor of the House because, after all, we are guided by press reports or comments made in the press. If the Ministers are allowed to accuse us, or cast aspersions on us for quoting newspaper reports, as was done in the case of shri Somani, it will be very difficult for us to ask any questions at all. With this preface, I would like to ask this straight question. When the Ministers tour a constituency during an election it is inevitable that public may go to them, represent certain matters or make some demands and the Minister, in his turn, either in the meeting, in the press conference, in a group discussion or aside may make a few observations about the representations made to him. So, is the Central Government prepared, in consultation with the State Governments and major political parties in the country, to see that a healthy practice is established whereby the Ministers do not go

for election campaign during bye-elections and the Ministry as a whole will resign three months before the general elections ?

DR. RAM SUBHAG SINGH : I have no regret which he expects me to express here. I am not full of *karuna*. As you know, he should have taught the gospel to his own Ministers who went to Nagarcoil constituency.

SHRI S. KANDAPPAN : We are prepared. That is why I put a straight question, whether the Centre is prepared to take up the matter. It is a matter of all-India issue.

श्री स० मो० बनर्जी : अध्यक्ष महोदय, यदि उन्होंने कोई आश्वासन नहीं दिया तो क्या यह बात सही है कि जब वह मीटिंग की जगह में पहुँचे तो वहां उनको सुनने के लिए कोई नहीं आया था और लोगों ने कहा था कि यदि कुछ आश्वासन आप दे सकते हैं तो आपका भाषण सुनेंगे ? क्या यह सही बात है कि आश्वासन लेने की बात की गई थी क्योंकि वहाँ के लोग पाटिल साहब को चाहते नहीं है ? अगर आश्वासन उन्होंने नहीं दिया तो क्या आइन्दा मंत्री-महोदय इस चीज़ को ध्यान में रखेंगे कि—कांग्रेस को मदद वह ज़रूर करें, ऐसे वक्त जब कि कांग्रेस खत्म हो रही है, उनको मदद ज़रूर दें लेकिन मंत्री की हैसियत से वह कोई आश्वासन ऐसा नहीं देंगे जिससे कि कांग्रेस कंडीडेट हार जाये ?

डा० राम सुभग सिंह : जहां तक सभाओं में उपस्थिति का सवाल है, इस तरह का हमें अनुभव नहीं है । इनके कानपुर में भी मैं गया था, वहां उतनी उपस्थिति थी जितनी इनको कभी नहीं मिली होगी । श्रीमन्, जहाँ तक आश्वासन का सवाल है, रोज-रोज ये आश्वासन हमसे चाहते हैं कि राजधानी ऐक्सप्रेस खड़ी करो । कभी चाहते हैं कि फलाने आदमी का काम करो । तो आश्वासन पाने की आदत इनकी है उनकी आदत नहीं है । वह ऐसा एक क्षेत्र है जहां के लोग हजारों की तादाद में ऊंटों और बैलगाड़ियों पर रेत पार करके आये और कांग्रेस के तिरंगे के साथ आये और कांग्रेस के साथ रहेंगे, जब तक कि कांग्रेस रहेगी तब तक बाहर नहीं जाएंगे कांग्रेस से ।

श्री स० मो० बनर्जी : माननीय मंत्री जी ने कहा कि कानपुर में कोई ऐश्योरेंस देने नहीं गये, क्योंकि वहां बाई-इलेक्शन नहीं है और जब तक हम लोग जीवित हैं तब तक होने की आशा भी नहीं है । मैं उनसे कहना चाहता हूँ कि वे जहाँ भी आश्वासन देते हैं लाखों लोग घोड़ों में, ऊंटों में और हाथी पर चढ़कर आते हैं तो मैं जानना चाहता हूं कि वे बैठे भी थे या खड़े-खड़े सुन रहे थे ?

डा० राम सुभग सिंह : आप भी चाहें तो खड़े होकर सुन सकते हैं ।

[उपाध्यक्ष महोदय पीठासीन हुए]

श्री विभूति मिश्र : उपाध्यक्ष महोदय, मैं यह जानना चाहता हूं कि इनकी पार्टी की जहां-जहां सरकार है, जहां पर भी बाई-इलेक्शन हुआ है, वहां पर इनकी पार्टी के मिनिस्टर लोग, जाते हैं कि नहीं ?... (**व्यवधान**) ।

श्री राममूर्ति : नहीं गये ।...(**व्यवधान**) ।

श्री विभूति मिश्र : पिछली दफा श्री करुणानिधि कामराज जी को हराने के लिए गये थे । आप कैसे कहते हैं कि नहीं गये ? मिदनापुर में आपके ज्योतिर्मय बसु जा रहे हैं कि नहीं ? मैं जानना चाहता हूं कि क्या सरकार कोई ऐसा नियम बनाने जा रही है कि कोई भी पार्टी का मंत्री हो, चाहे कांग्रेसी मंत्री हो या ग़ैर-कांग्रेसी मंत्री हो, चुनाव के सम्बन्ध में वह जाए, और अगर वहाँ के लोग कहें कि हमें इस चीज की ज़रूरत है, तो क्या मंत्री मुंह बन्द कर लेगा ?...(**व्यवधान**) ।

SHRI S. KANDAPPAN : I have thrown a challenge. Let the Centre be prepared to come out with rules and regulations and even to amend the election laws or the Constitution. We are prepared.

श्री मधु लिमये : अध्यक्ष महोदय, यह प्रश्न पूछ रहे हैं या जबाव दे रहे हैं ?

उपाध्यक्ष महोदय : आप प्रश्न पूछिए। आपका प्रश्न क्या है ?

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि मैं लोक सभा का सदस्य हूँ और मध्यावधि चुनाव में गया, लोगों की ग्रिवांसेज़ को देखा तो क्या उस समय मैं उनसे कुछ नहीं कहता ? क्या उस समय कोई सदस्य या कोई मिनिस्टर चाहे कांग्रेसी हो या गैर-कांग्रेसी वह जनता के हित की बात नहीं करेगा ? जब जनता के हित की बात करेगा तो इसके लिए भी कोई कोड आफ़ कंडक्ट सरकार बनाने जा रही है ?

डा० राम सुभग सिंह : बड़ा अच्छा सवाल पूछा है उनके लिए कि वे लोग अपनी ऐथिक्स को मानें।

श्री प्रकाशवीर शास्त्री : उपाध्यक्ष महोदय, मैं एक प्रश्न इसी प्रश्न के सिलसिले में आपसे और आपके विभाग से जानना चाहता हूँ। मेरा कहना यह है कि कोई भी ऐसी बात जब कोई सामान्य चुनाव चल रहा हो या उप-चुनाव चल रहा हो, जिससे किसी पार्टी विशेष के पक्ष में असर जाता हो या विपक्ष के पक्ष में असर जाता हो तथा कोई जब इस प्रकार का उप-चुनाव चल रहा हो तो उसमें किसी व्यक्ति विशेष के या पार्टी विशेष के पक्ष में कुछ कहने या न कहने का प्रभाव पड़ता हो तो क्या इस सदन में इस प्रकार की स्वस्थ परंपराओं को कायम कर सकेंगे कि इस पार्लियामेंट को इसके लिए मंच न बनाया जाए ?

डा० राम सुभग सिंह : किसी को ऐसा सवाल नहीं उठाना चाहिए था।

SHRI HEM BARUA : I know that the minds of the Congressmen at the moment are disturbed because of the fire in the Conference Pandal, and that is manifested in the agitation that is given vent to on the floor of the House. Their minds are disturbed. Whatever that might be, may I know from the hon. Minister why, when the news appeared in the Press about his indulgence in malpractices and all sorts of assurances in that particular constituency, the Minister did not take the trouble of contradicting the newspaper report immediately ?

DR. RAM SUBHAG SINGH : Actually the truth is that I have not so far seen the report that appeared in any paper. When I returned to Delhi, there was the meeting of the National Development Council. After that, I went to Bihar and I returned yesterday ; when I came yesterday, I got this Short Notice Question. I was surprised why they cooked this story, because, I am honest enough not to say anything wrong. The moment I start indulging in any wrong practice, I will get out of the House and do it. I did not say in Chhapi meeting anything which might even indirectly amount to giving any railway concession to anybody. Therefore, I get agitated when I hear so many things which are fabricated unnecessarily with a view to maligning the Congress candidate there. (*Interruption*) I went there, but I did not say anything about Railway.

श्री मधु लिमये : उपाध्यक्ष महोदय, हम लोग यह मानने के लिए तैयार हैं कि श्री राम सुभग सिंह ने अभी तक असत्य भाषण करने की ज्यादा आदत नहीं डाली।

डा० राम सुभग सिंह : तनिक भी नहीं डाली।

श्री मधु लिमये : हमें खुशी है कि उनमें इतना हिम्मत है कि वह कह सकते हैं कि हमने यह किया। मेरा सवाल यह है कि इनके जवाब से अब यह सिद्ध हो गया कि कोई भी इस तरह का आश्वासन नहीं दिया। तो मैं पूछना चाहता हूँ कि क्या मंत्री महोदय इस बात का पता करेंगे कि क्या इसमें कोई इस तरह का समझौता था, अरेंजमेंट था कि **वेस्टर्न टाइम्स** में और **गुजरात एक्सप्रेस** में इस तरह की बात छपे ताकि मतदाताओं पर तो असर पड़े कि यह सारे काम हो रहे हैं और वे प्रभावित होकर पाटिल साहब को

वोट दें ? क्या मंत्री महोदय ने इस बात का पता लगाया है ? अगर नहीं लगाया है तो क्या वह पता लगायेंगे **वेस्टर्न टाइम्स** में या **गुजरात ऐक्सप्रेस** में याजहाँ जहाँ भी यह खबर छपी हो, वहां एक पत्र द्वारा आपके सचिव या पब्लिक रिलेशंस आफ़िसर या जो भी हो, यह कहा जाए कि हमने इस तरह का आश्वासन नहीं दिया और न पाटिल साहब हमारी सभा में थे, क्या इस तरह का खुलासा आप करेंगे ?

डा० रामसुभग सिंह : मैं बिल्कुल स्पष्ट रूप से कहना चाहता हूँ कि कहीं पर भी, खास-कर छापी में जो सभायें हुई उनमें, श्री पाटिल थे ही नहीं, और मैंने किसी सभा में ··

श्री मधु लिमये : यह तो मैंने मान लिया ।

डा० रामसुभग सिंह : मैं सारे अखबारों के बारे में कहता हूँ कि कहीं पर भी रेल के सम्बन्ध में किसी सभा में मैंने कोई आश्वासन नहीं दिया, और न किसी ने और सभाओं में मुझसे पूछा ही ।

श्री मधु लिमये : मेरा तो यह सवाल ही नहीं है । मैं यह थोड़े ही कह रहा हूँ मैंने तो मान लिया ··

MR. DEPUTY-SPEAKER : On the floor of this House he has contradicted that entirely it is a fabrication.

श्री मधु लिमये : इसकी क्या गारन्टी है कि अखबार यह उत्तर प्रकाशित करेंगे ? हमेशा से सरकार का यह दस्तूर रहा है कि जब इस तरह की गलत बातें आती हैं तब पब्लिक रिलेशन्स आफिसर पत्र लिखता है कि आपके अखबार में जो कुछ लिखा है वह गलत है। इसकी क्या गारन्टी है कि वह बात छपेगी ?

डा० राम सुभग सिंह : आज तक ऐसी आदत ही नहीं रही है कि मैं अपने लिए किसी की शरण लूं ··

श्री मधु लिमये : मैं आपकी सारी बात मानता हूं, लेकिन क्या आप चाहते हैं कि हम आपको फूलमाला चढ़ायें ? मैं चाहता हूं कि मंत्रालय इसका खुलासा करे ।

डा० राम सुभग सिंह : मैं श्री मधु लिमये से करबद्ध प्रार्थना करता हूं कि वह हमारे पब्लिक रिलेशन्स आफिसर हो जायें और हमारी तरफ से कह दिया करें ।

SHRI S. K. TAPURIAH : When the Defence Minister was contradicted by the External Affairs Ministry it was clarified. One Ministry can be clarified by another. Why not the Railway Ministry clarify it.

श्री रणधीर सिंह : इससे ज्यादा क्लैरिफिकेशन क्या होगा कि वह हाउस में कह रहे हैं ।

SHRI A. S. SAIGAL : May I know as to what is the basis of the views expressed by the hon. Member ? How has the question been admitted ? Was it taken that whatever is published in the newspapers is correct ?

श्री मधु लिमये : यह बहुत गलत आरोप कर रहे हैं ।

DR. RAM SUBHAG SINGH : It is a fact that this is totally incorrect. This question is based on incorrect assumption.

SHRI K. LAKKAPPA : In democracy we must have free and fair elections. I was also told sometimes that Dr. Ram Subhag Singh is very good. But, unfortunately he has gone there at the time of elections and he has also conceded and confessed that he has gone there to canvass for a party. The fact whether he has given a promise to the voters at the time of elections—is it a corrupt practice or not ? Let it be investigated.

So far as other aspects are concerned, he has no answer and he could not answer this House. Mr. Kandappan put a specific question whether this Government would formulate certain terms at the time of elections and whether a Minister should resign or they should have a certain code of conduct to have free and fair elections in this country. Even here in this House it is said that there should be free and fair elections in this country. But unfortunately this Government has not come out with any

assurance. He said that our Party also canvassed in the Nagercoil elections. The Opposition Political Parties are prepared to have a dialogue with the Central Government to create certain norms and a code of conduct at the time of elections, and whether a Minister having so much power can canvass. Is the Government of India prepared to have a dialogue with the political parties to create some healthy conventions in this country ?

DR. RAM SUBHAG SINGH : This dialogue was already held. A meeting convened by the hon. Home Minister where all the opposition parties were represented. And, it was held precisely with a view to creating a code of conduct. And now I come to the other points and I may say, I made no promise ; I gave no concession and I am not prepared to make any confession.

श्री द्वा० ना० तिवारी : मैं डा० राम सुभग सिंह से रेलवे मंत्री के नाते नहीं, लोक सभा के सदस्य के नाते जानना चाहता हूं कि जब वह उस क्षेत्र में गये तो लोगों में इतना उत्साह बढ़ गया कि जो लोग वेवरिंग थे उन्होंने भी निश्चय कर लिया कि वह कांग्रेस को वोट देंगे और यह देख कर विरोधी दल के लोग घबरा गये और अण्ड बण्ड न्यूज छापने लगे, क्या वह बात सही है !

डा० राम सुभग सिंह : मेरे जाने से ऐसा हुआ या नहीं यह तो मैं नहीं कह सकता लेकिन घबराने की बात बिल्कुल सही है।

+

WRITTEN ANSWERS TO QUESTIONS

मध्य प्रदेश में एक कैथोलिक विश्वविद्यालय की स्थापना

*1321. **श्री जगन्नाथ राव जोशी** :
श्री रणजीत सिंह :
श्री सूरज भान :
श्री बृज भूषण लाल :

क्या **शिक्षा तथा युवक सेवा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विदेशी धर्म-प्रचारकों ने मध्य प्रदेश के पिछड़े तथा आदिम-जातीय क्षेत्रों में एशिया का सबसे बड़ा कैथोलिक विश्वविद्यालय स्थापित करने का निर्णय किया है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(ग) यह सुनिश्चित करने के लिये कि उक्त विश्वविद्यालय की निधि तथा उसके प्रबन्धकों का उपयोग धर्म-परिवर्तन-हेतु नहीं किया जायेगा क्या निवारक कार्यवाही की गई है ?

शिक्षा तथा युवक सेवा मंत्री (डा० वी० के० आर० वी० राव) : (क) जी नहीं।

(ख) और (ग). प्रश्न नहीं उठता।

विदेशों में बसे भारतीय नागरिकों के बच्चों के लिये भारतीय शिक्षा संस्थाओं में निर्धारित कोटा

*1323. **श्री नारायण स्वरूप शर्मा** :
कुमारी कमला कुमारी :

क्या **शिक्षा तथा युवक सेवा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि विदेशों में बसे भारतीय नागरिक भारत के प्रति अपनी श्रद्धा तथा अन्य कुछ कारणों से अपने बच्चों को चिकित्सा तथा इंजीनियरी शिक्षा के लिये भारत भेजना चाहते हैं, किन्तु विदेशी छात्रों के लिए निर्धारित कोटा बहुत कम होने के कारण उन छात्रों को निराश लौटना पड़ता है।

(ख) यदि हां, तो क्या विदेशों में बसे भारतीयों की भावनाओं तथा परिस्थितियों को ध्यान में रखते हुए सरकार का विचार इस कोटे को बढ़ाने का है; और

(ग) यदि हां, तो कितनी वृद्धि करने का विचार है और यदि नहीं, तो उसके क्या कारण हैं ?

शिक्षा तथा युवक सेवा मंत्री (डा० वी० के० आर० वी० राव) : (क) से (ग) , इंजीनियरी